

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **29.09.2026** (TUESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note:

- 1. Mention will be permitted only after notice (written or oral) to the other side.**
- 2. Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.**
- 3. Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.**
- 4. To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.**

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 503/2026 For Stay IA No. 1423/2026 For Condone Delay IA No. 1424/2026 To Dispense with IA No. 1425/2026	Ramachandran Radhakrishnan & Anr. Vs Tata Capital Ltd & Anr.	Mr. R Bharadwajarama subramaniam	
2.	Comp App (AT) (CH) (Ins) No. 518/2026 For Stay IA No. 1473/2026	R. Radha Director (Suspended) and Promoter, Hotel Radha Prasad Pvt Ltd Vs S. Sephulohniam & Anr.	Mr. J Manivannan	
3.	Comp App (AT) (CH) (Ins) No. 531/2026 To Dispense with IA No. 1494/2026 For Stay IA No. 1495/2026	Maris Cement Pvt Ltd Vs Praveen Prakash Ghali, IRP & Anr.	Mr. T Jayasankar	
4.	Comp App (AT) (CH) No. 89/2026	Vattikuti Technologies Pvt Ltd Vs Registrar of Companies, Karnataka	Mr. Arjun K Perikal	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	TA (AT) No. 58/2021 (Comp App (AT) No. 149/2020 For Stay IA No. 2142/2020) For Exemption IA No. 513/2021 For Direction IA No. 514/2021	Edalodiyil Mirshad & 2 Ors Vs Ashraf Ali Patel & Anr	Mr. Shameem Ahmed	Mr. Alladi Rahul R1
6.	Comp App (AT) (CH) (Ins) No. 360/2026 For Stay IA No. 1014/2026 For Exemption IA No. 1015/2026 For Additional Docs. IA No. 1016/2026 For Direction IA No. 1017/2026 (Interim Order)	Nuzhat Aisha Naseer Vs Canara Bank & 3 Ors. WITH	Mr. Aravind Reddy H	Mr. Pranava Charan R1 R3
7.	Comp App (AT) (CH) (Ins) No. 361/2026 For Exemption IA No. 1018/2026 For Direction IA No. 1019/2026 For Stay IA No. 1020/2026 For Additional Docs. IA No. 1021/2026 (Interim Order)	Awaiz Ahmed Vs Canara Bank & 3 Ors. WITH	Mr. Aravind Reddy H	Mr. Pranava Charan R1
8.	Comp App (AT) (CH) (Ins) No. 363/2026 For Exemption IA No. 1023/2026 For Additional Docs. IA No. 1024/2026 For Direction IA No. 1025/2026 For Stay IA No. 1026/2026 (Interim Order)	Naseer Ahmed Vs Canara Bank & 3 Ors.	Mr. Aravind Reddy H	Mr. Pranava Charan R1 R2
9.	Comp App (AT) (CH) (Ins) No. 150/2023 For Stay IA No. 494/2023 For Exemption IA No. 495/2023	Damodaran R, Suspended Director of Real Value Promoters Pvt Ltd Vs P Manickam and Co & Anr.	Mr. Avinash Krishnan Ravi	Mr. Sam Jayaraj Houston- R1 Mr.AG Sathyanarayana R2
10.	IA No. 1158/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 26/2026 For Stay IA No. 60/2026 For Exemption IA No. 61/2026 (Interim Order)	M Shanmugam Vs Tamilnad Mercantile Bank Limited & Anr. WITH	Ms. Raveena Paniker	Mr.AG Sathyanarayana R1

11.	IA No. 1159/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 27/2026 For Exemption IA No. 62/2026 For Stay IA No. 63/2026 (Interim Order)	S Chandra Vs Tamilnad Mercantile Bank Limited & Anr	Ms. Raveena Paniker	Mr.AG Sathyanarayana R1
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Admission - Notice Ordered

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	Comp App (AT) (CH) (Ins) No. 20/2026 For Stay IA No. 51/2026	Department of GST & Central Excise, Trichy Vs C Prabakaran Liquidator of Vasan Construction Company Pvt Ltd & 2 Ors	Mr. P Rajkumar Jhabakh	
B. Without Interim Order				
13.	Comp App (AT) (CH) No. 94/2025 For Stay IA No. 890/2025	Arun Kumar Kedia & 2 Ors Vs Om Shiv Shakti Iron Industries Pvt Ltd & 28 Ors.	Mr. AS Sathish Kumar, PCS	
14.	Comp App (AT) (CH) No. 01/2026	Suryachandra Properties and Developers Pvt Ltd Vs Registrar of Companies, Kerala	Mr. Byju K, PCS	
15.	Comp App (AT) (CH) (Ins) No. 41/2026 (With defects)	IDBI Bank Ltd Vs Thyagarajan Arunkumar, Erst. Managing Director of Aegan Industries Pvt Ltd & 7 Ors WITH	Mr. T Ravichandran	Mr. Shivaji H Mane R1 R2 R4
16.	Comp App (AT) (CH) (Ins) No. 01/2026 For Exemption IA No. 01/2026	State Bank of India Vs Thyagarajan Arunkumar, Erst. Managing Director of Aegan Batteries Pvt Ltd & 9 Ors WITH	Mr. K Chandrasekaran	Mr. Shivaji H Mane R1-R4, R9 R10
17.	Comp App (AT) (CH) (Ins) No. 02/2026 For Exemption IA No. 03/2026	State Bank of India Vs Thyagarajan Arunkumar, Erst. Managing Director of Aegan Industries Pvt Ltd & 7 Ors.	Mr. K Chandrasekaran	Mr. Shivaji H Mane R1 R2

18.	Comp App (AT) (CH) No. 78/2026 For Stay IA No. 1055/2026	V. Venkata Sivakumar Claimant for reimbursement of liquidation costs Vs S Hari Karthik, Liquidator of The Jeypore Sugar Co Ltd & 8 Ors.	Mr. V Venkata Sivakumar Party-in-person	Mr. J Manivannan R1
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For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	IA No. 1219/2026 (For Restoration) in Comp App (AT) (CH) (Ins) No. 339/2024	Vemuri Ravi Kumar Vs Bhrigu Infra Pvt Ltd & 8 Ors	Dr. Uma Shanker Gollapudi	

Old Cases

(Requests for adjournment will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20.	Comp App (AT) (CH) No. 30/2021 For Stay IA No. 346/2021 (Interim Order)	Thirumalai Thirumal Nidhi Ltd Vs S. Hemalatha	Mr. OLV Ganesan	Mr. M Sushant
21.	Comp App (AT) (CH) (Ins) No. 108/2022 For Stay IA No. 243/2022 To Dispense with IA No. 244/2022 Leave to file IA No. 245/2022	Telangana State Southern Power Distribution Co Ltd Hyderabad Vs T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors.	Mr. Adithya Reddy	Mr. T Ravichandran R1 Ms. Aakanksha Nehra R2 R3
22.	Comp App (AT) (CH) (Ins) No. 420/2022 For Stay IA No. 1030/2022	GKC Projects Ltd Vs State Tax Officer, Pudukottai	Mr. MV Swaroop	
23.	Comp App (AT) (CH) (Ins) No. 60/2023 For Stay IA No. 224/2023	Bank of India, Perambalur Vs Jayasree M, Liquidator of Vasan Construction Company Pvt Ltd& Anr WITH	Mr. R Umasuthan	Mr. B Dhanaraj - R1
24.	Comp App (AT) (CH) (Ins) No. 76/2023 For Stay IA No. 273/2023	Canara Bank, Perambalur Vs Jayasree M, Liquidator of Vasan Construction Company Pvt Ltd& Anr	Mr. R Umasuthan	Mr. B Dhanaraj - R1
25.	Comp App (AT) (CH) (Ins) No. 89/2023	Madala Srinivasu & Anr Vs Veera Venkata Satyanarayana Rao Vadlamani & 2 Ors. WITH	Mr. T Ravichandran	Mr. Yogesh Jagia- R1

26.	Comp App (AT) (CH) (Ins) No. 90/2023	Madala Srinivasu & Anr Vs AGATA Energy & Infrastructure Ltd & 17 Ors	Mr. T Ravichandran	Mr. Vijay Narayan R2 Mr. DVAS Ravi Prasad R5 R9 R10 R15 Mr. Yogesh Jagia R4 R12 R13 R16
27.	Comp App (AT) (CH) (Ins) No. 448/2023 For Stay IA No. 1392/2023 For Exemption IA No. 1391/2023	Maharashtra Seamless Ltd Vs V. Venkatachalam, Erstwhile RP, United Seamless Tubulaar Pvt Ltd	Mr. Ajay Bhargava	Mr. Y Suryanarayana

For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28.	Comp App (AT) (CH) (Ins) No. 407/2024 For Exemption IA No. 1110/2024	JSW Mahanadi Power Company Ltd Vs Water Resources Dept, The Executive Engineer & Anr.	Mr. Allwin Godwin	Mr. Atul Jha
29.	Comp App (AT) (CH) (Ins) No. 481/2025 For Stay IA No. 1364/2025 To Vacate Stay IA No. 96/2026 For Direction IA No. 131/2026 Part-Heard	UCO Bank Ltd & Anr Vs Adv. (CA) V Venkata Sivakumar, Liquidator of Rathna Stores Pvt Ltd & 3 Ors.	Ms. Aishwarya S Nathan	Mr. V Venkata Sivakumar
30.	Comp App (AT) (CH) (Ins) No. 49/2026 For Stay IA No. 204 & 205/2026 For Direction IA No. 206 & 207/2026	Dr. Badri Prasad (Shareholder of the Corporate Debtor) & 4 Ors Vs Alok Kumar Agarwal Erst RP, Furnace Fabrica (India) Limited & Anr. WITH	Mr. Pawan Jhabakh	Menon & Mankava R1 Mr. Nipun Singhvi R2
31.	Comp App (AT) (CH) (Ins) No. 562/2025	FF International Ltd & 4 Ors Vs Alok Kumar Agarwal, RP of Furnace Fabrica (India) Limited & Anr. WITH	Mr. Pawan Jhabakh	Menon & Mankava Mr. Nipun Singhvi R2
32.	Comp App (AT) (CH) (Ins) No. 566/2025	Dr. Badri Prasad (Shareholder of the Corporate Debtor) & 5 Ors Vs Alok Kumar Agarwal, RP of Furnace Fabrica (India) Ltd & 6 Ors.	Mr. Pawan Jhabakh	Menon & Mankava Mr. Nipun Singhvi R7

B. Without Interim Order				
33.	Comp App (AT) (CH) (Ins) No. 139/2024 For Direction IA No. 375/2024	JDA Consultancy Services Pvt Ltd Vs Rajashree Santhanam Liquidator-Anandaram Developers Pvt Ltd WITH	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
34.	Comp App (AT) (CH) (Ins) No. 194/2024 For Stay IA No. 530/2024	Jayapushpam Investments and Trading Pvt Ltd Vs Rajashree Santhanam Liquidator- Anandaram Developers Pvt Ltd	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
35.	Comp App (AT) (CH) (Ins) No. 452/2024 For Stay IA No. 1235/2024	Manjeera Realty LLP Vs Manjeera Constructions Ltd Rep by RP, Birendra Kumar Agarwal& 3 Ors WITH	Mr. TK Bhaskar	Mr. Praveen Jain- R1 Mr. Aishvary Vikram R4
36.	Comp App (AT) (CH) (Ins) No. 348/2025 Interim Injunction IA No. 1040/2025 For Stay IA No. 1041/2025	Manjeera Realty LLP Vs Valentis Laboratories Pvt Ltd & 2 Ors.	Mr. TK Bhaskar	Mr. Praveen Jain- R3
37.	Comp App (AT) (CH) No. 122/2025	Krishnan Narayanan Vs Earth Stein Pvt Ltd & 2 Ors	Mr. M Dinesh	Mr. PJ Rishikesh R2 R3
38.	Comp App (AT) (CH) (Ins) No. 410/2025 For Stay IA No. 1168/2025	N Srinivasan General Secretary, Indu Employees Progressive Union Vs CA M Suresh Kumar, Liquidator, Hindustan Photo Films Mfg.Co Ltd & Anr	Mr. A Saravanan	Mr.AG Sathyanarayana R1
39.	Comp App (AT) (CH) (Ins) No. 427/2025	Venkat Narasinga Rao Kalvakota, RP Vs Union Bank of India	Mr. Raja Shekar Rao Salvaji	Mr. M Muthuperiasamy
40.	Comp App (AT) (CH) (Ins) No. 60/2026 To dispense with IA No. 406/2026 For Stay IA No. 407/2026	Inder Agarwal & Anr. Vs JBM Homes Pvt Ltd & Anr.	Mr. Roshan Atiq M	Ms. MS Elamathi
41.	Comp App (AT) (CH) (Ins) No. 63/2026 For Stay IA No. 159/2026	Madhucon Infra Ltd Vs State Bank of India &7 Ors.	Mr. Raja Shekar Rao Salvaji	Mr. Pranava Charan R1

12:30 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
42.	Comp App (AT) (CH) (Ins) No. 262/2026 For Exemption IA No. 737 & 740/2026 For Stay IA No. 738/2026	Debashis Bose Vs State Bank of India & Anr. WITH	Ms. Deepika Murali	Mr. Edward James R1
43.	Comp App (AT) (CH) (Ins) No. 263/2026 For Exemption IA No. 742 & 744/2026 For Stay IA No. 743/2026 For Urgent Listing IA No. 1145/2026	Pragya Jhunjhunwala Vs State Bank of India & Anr	Mr. Arun C Mohan	Mr. Edward James R1

02:00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
44.	Comp App (AT) (CH) (Ins) No. 372/2023 For Stay IA No. 1136/2023 For Exemption IA No. 1137/2023	T. Johnson, Shareholder and Suspended Director of the Corporate Debtor, Jeffson Universal Logistics Pvt Ltd Vs Anil Kumar Khicha, IRP, Jeffson Universal Logistics Pvt Ltd & 2 Ors.	Mr. K Pawan Jhabakh	Mr. NP Vijaykumar R2
45.	Comp App (AT) (CH) (Ins) No. 35/2026 For Exemption IA No. 80/2026 For Stay IA No. 81/2026 For Direction IA No. 83/2026	Devadas K Suspended Director of Venue Promoters Pvt Ltd Vs Prakul Thadi, Liquidator & Anr. WITH	Mr. K Pawan Jhabakh	
46.	Comp App (AT) (CH) (Ins) No. 36/2026 For Stay IA No. 85/2026 For Exemption IA No. 86/2026 For Direction IA No. 87/2026	Maran M Suspended Director of Shaft Promoters Pvt Ltd Vs Prakul Thadi, Liquidator & Anr. WITH	Mr. K Pawan Jhabakh	
47.	Comp App (AT) (CH) (Ins) No. 37/2026 For Exemption IA No. 88/2026 For Stay IA No. 89/2026 For Direction IA No. 91/2026	Anny Johnson J Suspended Director of Navigator Creators Pvt Ltd Vs Prakul Thadi, Liquidator & Anr. WITH	Mr. K Pawan Jhabakh	

48.	Comp App (AT) (CH) (Ins) No. 38/2026 For Exemption IA No. 93/2026 For Stay IA No. 94/2026 For Direction IA No. 95/2026	Selvaraj Moses G Suspended Director of Miller Builders Pvt Ltd Vs Prakul Thadi, Liquidator & Anr. WITH	Mr. K Pawan Jhabakh	
49.	Comp App (AT) (CH) (Ins) No. 39/2026 For Stay IA No. 98/2026 For Exemption IA No. 99/2026	Maran M Suspended Director of Dublin Promoters Pvt Ltd Vs Prakul Thadi, Liquidator & Anr.	Mr. K Pawan Jhabakh	

03:30 PM

For Exploring Possibility of Settlement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
50.	Comp App (AT) (CH) No. 112/2023 For Interim Relief IA No. 1387/2023	Gireesh Sanghi Vs SKK Zippers Pvt Ltd & 10 Ors WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli R9
51.	Comp App (AT) (CH) No. 118/2023 For Interim Relief IA No. 1453/2023	Gireesh Sanghi Vs Sanghi Poly Zips Pvt Ltd & 10 Ors WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli R9
52.	Comp App (AT) (CH) No. 119/2023 For Interim relief IA No. 1454/2023	Gireesh Sanghi Vs Sanghi Filaments Pvt Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli R9
53.	Comp App (AT) (CH) No. 02/2024 For Interim Relief IA No. 50/2024	Gireesh Sanghi Vs Fancy Zippers Pvt Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli R9

54.	Comp App (AT) (CH) No. 58/2024 For Direction IA No. 865/2024	Gireesh Sanghi Vs Balaji Zippers Pvt Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli R9
55.	Comp App (AT) (CH) No. 59/2024 For Direction IA No. 868/2024	Gireesh Sanghi Vs Maruthi Fasteners Pvt Ltd & 10 Ors WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli R9
56.	Comp App (AT) (CH) No. 02/2025 For Direction IA No. 25/2025	Gireesh Sanghi Vs Alpha Zippers Pvt. Ltd. & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
57.	Comp App (AT) (CH) No. 03/2025 For Direction IA No. 30/2025	Gireesh Sanghi Vs Sanghi Threads Pvt Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
58.	Comp App (AT) (CH) No. 04/2025 Interim Relief IA No. 34/2025 For Exemption IA No. 37/2025	Gireesh Sanghi Vs Sanghi Synthetics Pvt Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
59.	Comp App (AT) (CH) No. 05/2025 For Interim Relief IA No. 39/2025 For Exemption IA No. 42/2025 Interim Injunction IA No. 1448/2026	Gireesh Sanghi Vs SZF Pvt Ltd & 10 Ors WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
60.	Comp App (AT) (CH) No. 78/2024 For Stay IA No. 1159 & 1161/2024 For Direction IA No. 1162/2024 For Exemption IA No. 1163/2024 Interim Injunction IA No. 1447/2026	Gireesh Sanghi Vs Sanghi Industries Ltd. & 21 Ors WITH	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3 R4 Mr. K Gowtham Kumar R7-R16 Mr. R Palaniandavan R20

61.	Comp App (AT) (CH) No. 86/2024 For Directions IA No. 1285/2024 For Exemption IA No. 1286/2024	Gireesh Kumar Sanghi (HUF) Vs Sanghi Industries Ltd. & 21 Ors	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3 R4 Mr. K Gowtham Kumar R7-R16 Mr. R Palaniandavan R20
62.	Comp App (AT) (CH) No. 73/2024	Amit Sanghi & Anr. Vs Sanghi Spinners India Limited & 9 Ors WITH	Mr. Aslam Ahmed	Mr. Sriram Venkatavaradan R2 Mr. Yogesh Jagia- R3 Mr. Sharad Sanghi R4 R5
63.	Comp App (AT) (CH) No. 22/2025 For Direction IA No. 301/2025	Gireesh Kumar Sanghi Vs Sanghi Spinners (India) Ltd. & 11 Ors	Mr. Yogesh Jagia	Mr. Sharad Sanghi R3 R5 Mr. Rohit Jain R4 R6 Mr. Sriram Venkatavaradan R10
64.	Comp App (AT) (CH) No. 52/2024 For Direction IA No. 794/2024 For Additional docs IA No. 985/2026	Amit Sanghi & 2 Ors. Vs Sanghi SEZ Pvt Ltd & 15 Ors	Mr. Y Suryanarayana	Mr. Yogesh Jagia R1- R3, R5-R7 Mr. Sriram Venkatavaradan- R4 Mr. Sharad Sanghi R13 R14
65.	Comp App (AT) (CH) No. 56/2021 For Stay IA No. 654/2021 Interim Injunction IA No. 103 & 104/2023 To implead IA No. 938/2026 Delay in refiling the IA IA No. 1446/2026	Anjana Sanghi & 2 Ors Vs KMS Constructions Pvt Ltd & 11 Ors	Ms. Preeti Mohan Mr. Y Suryanarayana Mr. Sharad Sanghi A3	Mr. Yogesh Kumar Jagia- R2 R3 R5 R6 Mr. Sriram Venkatavaradan R7 Mr. A Chakravarthy Mudiraj-R11

INSTRUCTIONS FOR SMOOTH VC HEARINGS

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- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
or through email on e-mail ID: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

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